NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/136/2016

NAME OF THE PETITIONER(S)

: Serum Institute of India Limited & 5 Others

NAME OF THE RESPONDENT(S)

: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. BHARATH SRIDHAR FOR MS. CHITRA NARAWAN

3. PRIVADARSHINI N FOR T.K. BHASKAR Respondent.
(HOSPIRA)

Counsel for Petitioners

Counsel for Respondents 1+06

ORDER

Shri Bharath Sridhar, counsel for petitioner present. Ms N Priyadarshini, counsel for R1 to R6 and Ms Pavitra Venkateswaran, counsel for R9 are present. Counsel for petitioner sought time for final hearing. Time enlarged at request. Put up on 30.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)